

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/22/KOB/2023
SECTION	SEC 66 C/ACT.
NAME OF PARTIES	T K M AGRO PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

**09 April 2024**

## O R D E R

**CP(C/ACT)/22/KOB/2023**

Learned ARoC, Ms. Bindu Vergis appeared virtually on behalf of the Regional Director and submits that the office of the Regional Director has called for certain information from the company.

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner and informs this bench and submits that the information as sought by the Regional Director has already been supplied vide letter dated 05.03.2024.

The RoC is directed to intimate the next date of hearing to the Regional Director and to apprise him that the last and final opportunity is granted to the RD to file its report at least three days before the next date of hearing.

List this matter for further consideration on **02.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**